DELETION NOTES

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- 1. W.P.(CRL.) 915/2025 LISTED BEFORE HON'BLE DB-VI AT ITEM NO. 4 IS DELETED AS THE DATE OF 09.04.2025 STANDS CANCELLED.
- 2. W.P.(CRL.) 1160/2025 LISTED BEFORE HON'BLE MR. JUSTICE SANJEEV NARULA AT ITEM NO. 85 IS DELETED AS THE SAME IS LISTED BEFORE HON'BLE MR. JUSTICE AMIT MAHAJAN.
- 3. CRL.M.C.6681/2019 LISTED BEFORE HON'BLE MR. JUSTICE SANJEEV NARULA AT ITEM NO. 32 IS DELETED AS THE SAME IS LISTED BEFORE HON'BLE MR. JUSTICE RAVINDER DUDEJA.
- 4. CM(M) 650/2025 LISTED BEFORE HON'BLE MR. JUSTICE MANOJ KUMAR OHRI AT ITEM NO. 1 IS DELETED AS THE SAME IS LISTED BEFORE HON'BLE MR. JUSTICE MANOJ JAIN.
- 5. MAC.APP 389/2024 LISTED BEFORE HON'BLE MS. JUSTICE TARA VITASTA GANJU AT ITEM NO. 56 IS DELETED AS THE SAME IS FIXED FOR 28.10.2025
- 6. CRL.A. 528/2020 LISTED BEFORE HON'BLE MR. JUSTICE AMIT MAHAJAN AT ITEM NO.50 IS DELETED AS THE SAME IS LISTED BEFORE HON'BLE DB-VI.
- 7. W.P. (CRL.) 1/2025 LISTED BEFORE HON'BLE MR. JUSTICE GIRISH KATHPALIA AT ITEM NO. 63 IS DELETED AS THE SAME IS LISTED BEFORE HON'BLE MR. JUSTICE SANJEEV NARULA.
- 8. EX.SA 4/2024 LISTED BEFORE HON'BLE MR. JUSTICE MANOJ JAIN AT ITEM NO. 44 IS DELETED AS THE SAME IS A DISPOSED OF MATTER.
- 9. CM 20373/2025 IN RFA 267/2024 LISTED BEFORE MS. PANNA DUTTA, REGISTRAR AT ITEM NO.11 IS DELETED AS THE SAME IS LISTED BEFORE HON'BLE MR. JUSTICE ANUP JAIRAM BHAMBHANI

HIGH COURT OF DELHI 08.04.2025 REGISTRAR (LISTING)